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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.36/7/HDB/2020
NAME OF THE COMPANY	Maruthi Rich Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Gurucharan Singh Bagga
NAME OF THE RESPONDENT(S)	Maruthi Rich Ventures Pvt Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Financial Creditor appeared in person. Learned counsel for the Corporate Debtor appeared through virtual mode. Counter is not filed in the matter. The Corporate Debtor is already proceeded ex-parte. The matter to come up for further consideration on 22.10.2021.

*-sdh-*

**MEMBER  
(TECHNICAL)**

*Karim*

*-sdh-*

**MEMBER  
(JUDICIAL)**